

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 540 of 2020

IN THE MATTER OF:

Amsons Communication Pvt. Ltd.

...Appellant

Versus

ATS Estates Pvt. Ltd.

...Respondent

Present:

For Appellant :

**Mr. Riju Raj S. Jamvat and Mr. Mohit Yadav,
Advocates**

ORDER
(Through Virtual Mode)

20.07.2020 Despite delivery of notice upon the Respondent, there is no appearance on its behalf. Appearance of Respondent is awaited. Respondent shall file reply-affidavit within four weeks. Rejoinder, if any, be filed within two weeks thereof.

List the matter 'for Admission (After Notice)' on **2nd September, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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